mula recommended by Bureau of Industrial Costs and Prices:

- (iv) special steps being taken to liquidate pit-head stocks and reduce inventory; and
- (v) exploration of possibilities for exporting superior grade coals.

[Translation]

Development of Rural Industries

2234. SHRI RAM LAKHAN SINGH YADAV: Will the PRIME MINISTER be pleased to state:

- (a) whether the Union Government have reduced the allocation for the development of rural industries during 1992-93 as compared to the last year as a result of which there has been an adverse impact on the development of rural industry:
 - (b) if so, the details thereof:

- (c) the amount allocated separately during the last three years for development of rural industries; and
- (d) the reasons for reducing this amount?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (PROF.P.J. KURIEN): (a) No, Sir. During 1992-93, a sum of Rs.19100 lakhs has been allocated for rural industries under plan schemes by this Department through Khadi and Village Industries Commission. During 1991-92, the allocation was at the same level.

- (b) Does not arise.
- (c) The amount allocated by the Union Government to Khadi and Village Industries Commission during the last three years for development of rural industries is as under:-

	(Rs. in lakhs)
1989-90	17500
. 1990-91	18600
1991-92	19100°

^{*} Rs. 2.00 crores were allocated by reappropriation in addition to the actual plan allocation.

(d) Does not arise.

[English]

Sanyal Committee Report on IDPL

2235. PROF. RITA VERMA: SHRI DATTATRAYA BANDARU: SHRI RAMKRISHNA KUSMARIA:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Sanyal Committee report regarding rehabilitation of the Indian Drugs and Pharmaceuticals Ltd. has since been submitted to the Government:
 - (b) if so, when;
- (c) the details of the suggestions made there in and the action taken by the Government thereon; and
 - (d) if not, the reasons for delay?

THE MINISTER OF STATE IN THE

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MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). An inter-disciplinary Task Force comprising officers of Indian Drugs & Pharmaceuticals Ltd. and Management Consultants namely, Shri.S.S.Sanyal and Shri.J.K.Sharma had, in 1986, gone into various areas of operations of the company and prepared a Plan for Rehabilitation of IDPL. The report was presented on 16 the September, 1986.

(c) and (d). The suggestions of the Task Force were broadly in the areas of financial measures including reduction in manpower: production and technology related issues: marketing strategies; restructuring of the business; and improvement in the management system of the company. While most of the recommendations on production and technology related areas are in the nature of a continuous process, the major financial measures were injection of cash for working capital requirements, conversion of plan loan, as outstanding at that time, into equity, waiver of interest accrued on loan and conversion of outstanding non-plan loan into fresh interest free loan with moratorium on repayment of principal, take-over of liability of loans taken from public sector units together with accrued interest, reduction on debtors level, reduction on inventories, reduction in manpower and had on recruitment etc.

During the period 1986-87 to 1990-91, a total sum of Rs.61.94 crores was given as Plan/Non-Plan/Intercorporate loan to IDPL. In 1991-92, a total sum of Rs.19.99 crores was made available an account of plan/non-plan/intercorporate assistance and non-plan support for implementation of the voluntary retirement scheme. Government extended guarantee upto Rs.63 crores in favour of the Bankers of IDPL on account of its cash credit facility.

The proposal of capital restructuring spether with an Action Plan for revival of aDPL which has been updated from time to time envisages expansion of capacities of Pencillin G, setting up of new facilities for manufacture of Rifampicin, expansion of capacity of Vitamin B1, and B2, setting up of

captive power facilities and sub-stations at Rishikesh and Hyderabad plants, besides funding or renewals/replacements, working capital requirements and repayments of intercorporate loans. The proposal also involves write-off of Government loans and interest. The estimated financial implication as on 31.3.1991. is Rs.530 crores approximately including write-of Government loans and interest.

The proposal for capital restructuring together with the Action Plan has been under consideration of the Government and its viability is still to be established. Meanwhile, the company has, in compliance with the provisions of the Sick Industrial Companies (Special Provisons) Act, 1985, referred its case to the Board for Industrial and Financial Reconstruction (BIFR).

Closure of Sick Units in A.P.

2236.SHRI K.P. REDDAIAH YADAV: Will the PRIME MINISTER be pleased to state:

- (a) the details of sick industrial units closed down in Andhra Pradesh:
- (b) the steps taken by the Government to revive them: and
- (c) the number of sick units so revived, if any?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMTI KRISHNA SAHI): (a) According to Reserve Bank of India, 29,977 industrial units in the small scale sector and 128 units in the non-small scale sector were sick in the State of Andhra Pradesh as at the end of September, 1990. 64 sick/weak industrial units in the non-small scale sector were reported closed as at the end of September, 1990. Similar information with regard to small scale industrial units is not maintained centrally.

(b) Some of the important steps taken